Decision on Aadhaar Cards

- *158. SHRI P. RAJEEVE: Will the Minister of PLANNING be pleased to state:
- (a) whether Government has taken any decision on Aadhaar cards, if so, the details thereof; and
- (b) the amount of funds that have been utilized by UID agency for implementing this project?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) There is no proposal under consideration of the Government to modify/amend the Aadhaar project at this stage.

(b) The year-wise allocation and expenditure on the Aadhaar project has been as under:

Year	Budget allocation (INR in crores) (RE)	Actual expenditure (INR in crores)
2009-10	26.38	26.21
2010-11	273.80	268.41
2011-12	1200.00	1187.50
2012-13	1350.00	1338.72
2013-14	1550.00	1544.44
2014-15 (Upto June 2014)	2039.64(BE)	255.33
Total	6439.82	4620.61

Revival package for sick/loss making PSUs

- *159. SHRI C.M. RAMESH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that the Board for Reconstruction of Public Sector Enterprises (BRPSE) has recommended for revival package for sick/loss making Public Sector Units(PSUs) with an outlay of $\stackrel{?}{\underset{?}{?}}$ 28,333 crore; and

(b) if so, the details of the PSUs for which revival package has been recommended and the amount spent on those PSUs?

[RAJYA SABHA]

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) BRPSE has recommended revival of 58 CPSEs since inception in December, 2004 till 30.6.2014 envisaging total assistance of $\stackrel{?}{_{\sim}}$ 40,396 crores (cash assistance of $\stackrel{?}{_{\sim}}$ 10,768 crores in the form of infusion of funds, and noncash assistance of $\stackrel{?}{_{\sim}}$ 29,628 crores in the form of waivers/write offs of interest/loans, conversion of loans into equity, etc.).

(b) On the recommendations of BRPSE, the Government/holding companies have approved revival of 48 CPSEs as on 30.6.2014 envisaging a total assistance of ₹40,937 crores (cash assistance of ₹10,940 crores in the form of infusion of funds, and non-cash assistance of ₹29,997 crores in the form of waivers/write offs of interest/loans, conversion of loans into equity, etc.). The details are given in Statement (*See* below). CPSEs are expected to utilize these funds as per approved revival plan.

Statement

Cash and Non-cash assistance approved by the Government in respect of BRPSE recommended proposals

Sl.	Name of the CPSE	Assistance (₹ in crore)			
No.		Cash #	Non-cash @	Total	
1	2	3	4	5	
	Department of Heavy Industries				
1.	Hindustan Salts Ltd.	4.28	73.30	77.58	
2.	Bridge & Roof Co. (India) Ltd.	60.00	42.92	102.92	
3.	BBJ Construction Co. Ltd.		54.61	54.61	
4.	HMT Bearings Ltd.	7.40	43.97	51.37	
5.	Praga Tools Ltd.	5.00	209.71	214.71	
6.	Heavy Engineering Corporation Ltd.	102.00	1116.30	1218.30	
7.	Cement Corporation of India Ltd.	184.29	1267.95	1452.24	
8.	Richardson & Cruddas Ltd.	-	-	-	

Writt	en Answers to [17].	July, 2014]	Starred Que	estions 5
1	2	3	4	5
9.	Tungabhadra Steel Products Ltd		-	-
10.	Bharat Pumps and Compressors	Ltd. 3.37\$	153.15	156.52\$
11.	HMT Machine Tools Ltd.	859.04	196.38	1055.42
12.	Bharat Heavy Plate Vessels Ltd.	34.00	665.61	699.61
13.	Andrew Yule & Co. Ltd.	87.06	458.14	545.20
14.	Instrumentation Ltd.	48.36	549.36	597.72\$\$
15.	Tyre Corporation of India Ltd.	-	815.59	815.59
16.	NEPA Ltd.	234.18	634.94	869.12
17.	Scooters India Ltd.	90.38	111.58	201.96
18.	HMT Ltd.	447.92	635.56	1083.46
	Ministry of Mines			
19.	Hindustan Copper Ltd.	-	612.94	612.94
20.	Mineral Exploration Corporation	ı Ltd	104.64	104.64
	Ministry of Shipping			
21.	Central Inland Water Transport Corporation Ltd.	73.60	280.00	353.60
22.	Hooghly Dock & Port Engineer	s Ltd. 286.81	631.30	918.11
	Department of Defence Produc	ction		
23.	Hindustan Shipyard Ltd.	452.68	372.22	824.90
	Ministry of Steel			
24.	MECON Ltd.	93.00*	23.08	116.08
25.	Bharat Refractories Ltd.	_	479.16	479.16
	Ministry of Textiles			
26.	NTC including its subsidiaries	39.23	-	39.23

52	Written Answers to [RAJYA SA	RAJYA SABHA]		Starred Questions		
1	2	3	4	5		
27.	British India Corporation Ltd.	338.04	108.93	446.97		
28.	National Jute Manufactures Corporation Ltd.	517.33	6815.06	7332.39		
	Department of Pharmaceuticals					
29.	Hindustan Antibiotics Ltd.	137.59	267.57	405.16		
30.	Bengal Chemicals & Pharmaceuticals Ltd.	207.19	233.41	440.60		
	Department of Chemicals & Petroc	chemicals				
31.	Hindustan Organic Chemicals Ltd.	250.00	110.46	360.46		
32.	Hindustan Insecticides Ltd.	-	267.29	267.29		
	Department of Fertilizers					
33.	Fertilizers & Chemicals (Travancore)	Ltd	670.37	670.37		
	Department of Scientific & Industr	ial Research				
34.	Central Electronics Ltd.	-	16.28	16.28		
	Department of Agriculture & Co-o	peration				
35.	State Forms Corporation of India Ltd	1. 21.21	124.42	145.63		
	Ministry of Railways					
36.	Konkan Railway Corporation Ltd.	857.05	3222.46	4079.51		
37.	Bharat Wagon & Engineering Company Ltd.	59.45	136.08	195.53		
38.	Braithwaite & Company Ltd.	4.00	280.21	284.21		
39.	Burn Standard Company Ltd.	75.43	1139.16	1214.59		
	Ministry of Water Resources					
40.	National Projects Construction Corporation Ltd.	-	646.89	646.89		

Written Answers to		July, 2014]	Starred Questions	
1	2	3	4	5
	Ministry of Housing & Urban	Poverty Alleviation	l	
41.	Hindustan Prefab Ltd.	-	128.00	128.00
	Ministry of Information & Br	oadcasting		
42.	National Film Development Corporation Ltd.	3.00	28.40	31.40
	Ministry of Petroleum & Natu	ıral Gas		
43.	Biecco Lawrie Ltd.	-	59.60	59,60
	Ministry of Development of N	orth Eastern Region	1	
44.	North Eastern Handicrafts and I Development Corporation Ltd.	Handlooms 8.50	83.06	91.56
	Department of Telecommunica	ations		
45.	ITI Ltd.	3986	170.79	4156.79
	Total	9577.39	24040.85	33618.24
	Implemented by Holding Com	panies		
	Department of Chemicals & F	Petrochemicals		
1.	Hindustan Fluorocarbons Ltd.	12.53	56.52	69.05
	Ministry of Coal			
2.	Eastern Coal Fields Ltd.	-	2470.77	2470.77
3.	Bharat Coking Coal Ltd.	1350.00	3428.55	4778.55
	Total	1362.53	5955.84	7318.37
	Grand Total	10939.92	29996.69	40936.61

[#]Cash Assistance involve budgetary support through equity/loan/grants.

[@]Non-cash Assistance involve waiver of interest, penal interest, GOI loan, Guarantee fee, conversion of loan into equity/debentures etc.

^{\$}In addition ONGC and BHEL would extend cash support to the extent of $\ref{150}$ crore and $\ref{20}$ crore respectively.

^{*}Excludes continuation of 50% interest subsidy not exceeding ₹6.50 crore per annum on VRS loans.

^{\$\$}Interest free mobilization advance of ₹ 30 crore from BHEL for technological up-gradation and diversification which would be repaid through supplies to be made to BHEL against their orders. Interest free advance of ₹25 crore from BHEL to ILK at the beginning of each year for the next three years from 2008-09 which will be adjusted against supplies to BHEL in the same year.